



2026:AHC:46376

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 8441 of 2026

Bathuva Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pravesh Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss present petition with liberty to file appropriate application under Section 24 of the U.P. Revenue Code, 2006.
2. Prayer made is allowed.
3. Accordingly, the writ petition is dismissed with liberty as prayed.
4. It is clarified that this Court has not adjudicated upon the merits of the claim as raised by the petitioner in the present writ petition.

February 27, 2026
Vikram

(Prakash Padia,J.)